

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Kerala State Electronics Development Corporation Ltd  
Vs  
Titanium Tantalum Products Ltd

**MAIN PETITION NUMBER** : TCP/413/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/1501(CHE)/2024

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**ORDER**

Present: Ld. Counsel Shri. Kasthuri Rangan for the Applicant /  
Liquidator.

This application has been filed to take on record the 24<sup>th</sup> progress report for the quarter ended 31.03.2024.

It is stated that a writ petition filed by EPFO is pending before Hon'ble High Court from where there is a stay on the distribution of the amount realized.

The report is taken on record, subject to all just exceptions.

IA/(IBC)/1501(CHE)/2024 is accordingly **disposed of**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)